

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NELLORE  
SPSR Nellore District  
Present: DR. C.YAMINI  
PRINCIPAL DISTRICT JUDGE, NELLORE  
SPSR Nellore District

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Sub: ANDHRA PRADESH STATE LEGAL SERVICE AUTHORITY – Prajwala, NGO  
– Nomination of Judicial Officers in SPSR Nellore District to participate in  
online training programme on “Hand Book on Human  
Trafficking” on 28.8.2021 (Saturday) – Incharge arrangements made –  
Orders – Issued.

Ref: Hon’ble High Court’s order in R.O.C. No.616/2021-B.SPL dated  
26.8.2021.

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The undersigned is pleased to pass the following: -

ORDER

Dated 26.8.2021

With reference to above subject, the following Judicial Officers are nominated  
shown in Column No.2 to participate in the “Hand Book on Human Trafficking” to be  
held on 28.8.2021 by the Hon’ble High Court of A.P in the reference cited and the  
officers shown in Column No.3 are kept incharge of the said post on 28.8.2021.

Sl.No. [1]	Name and Designation of the officer [2]	Incharge [3]
1.	Sri M.Srinivasulu Naik, Secretary – cum – Senior Civil Judge, District Legal Services Authority, Nellore	Sri K.P.Balaji, Principal Senior Civil Judge, Nellore
2.	Smt E.Prasuna, II Additional Junior Civil Judge, (Juvenile Court) Nellore	Smt K.Madhavi Devi, IV Additional Judicial Magistrate of I Class, Nellore
3.	Smt Faizunnisa Begum, Additional Junior Civil Judge, Sullurpet	Smt C.Haritha, Principal Junior Civil Judge, Sullurpet
4.	Sri Y.Srinivasa Rao, Junior Civil Judge, Udayagiri	Sri B.Kiran Kumar, Junior Civil Judge, Atmakur

  
Principal District Judge  
NELLORE

To

1. The Judicial Officers concerned.
2. The Senior Superintendent, Accounts Branch, Principal District Court, Nellore.
3. The System Officer, Principal District Court, Nellore with a direction to place the proceedings in the District Court Website.

Copy to the file.

Dis No. 3385/2021  
Dated 26.8.2021